

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
RAMNATH DEVELOPERS PRIVATE LIMITED
OPERATING IN REAL ESTATE DEVELOPMENT SECTOR AT NAGPUR

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	RAMNATH DEVELOPERS PRIVATE LIMITED CIN: U45400UP2008PTC034933 PAN: AADCR9401N
2.	Address of the registered office	Aaraji No.509, Civil Lines I/F Jila Parishad Bhawan, Sadar Road Jhansi, UP- 284001
3.	URL of website	NA
4.	Details of the place where the majority of fixed assets are located:	Nagpur, Maharashtra
5.	Installed capacity of main products/ services	The Company is engaged in real estate business. The company was carrying out the construction and development of the "Ramnath City".
6.	Quantity and value of main products/ services sold in the last financial year	Since commencement of CIRP, the company has not been engaged in any business.
7.	Number of employees/ workmen	0
8.	Further details, including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For further details, write an email to rdpl.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) & 29A of the Code is available at	The Resolution Applicant must be eligible under section 29A of the Insolvency and Bankruptcy Code, 2016. For detailed EOI and eligibility criteria, please write an email to rdpl.cirp@gmail.com
10.	Last date for receipt of expression of interest	25.02.2026
11.	Date of issue of provisional list of prospective resolution applicants	07.03.2026
12.	Last date for submission of objections to provisional list	12.03.2026
13.	Date of issue of final list of prospective resolution applicants	21.03.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26.03.2026
15.	Last date for submission of resolution plans	25.04.2026
16.	Process email id to submit Expression of Interest	rdpl.cirp@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	NA

SD/-

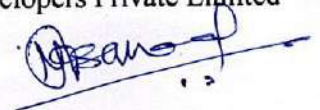
IP Megha Agrawal
IBBI/PA-001/IP-P01456/2018-19/12272
AFA valid up to 30.06.2027

Address Registered with IBBI: C/o Truenex Absolute Insolvency Resolution LLP,
001, Shivranjini Apartments, In Circle of Congress Nagar Garden, Congress Nagar,
Nagpur – 440012 (M.S.)

Date: 10.02.2026
Place: Nagpur

For Ramnath Developers Private Limited

RAMNATH DEVELOPERS PRIVATE LIMITED
RESOLUTION PROFESSIONAL
IP MEGHA AGRAWAL



॥ न मे भक्त प्रणश्यति ॥

सिडको

सहयोग विभाग

बोली मागविणारी सूचना

सिडको सामग्री वाचणी प्रयोगशाला, सातपाडा, नवी मुंबई करिता व्हीएम, सीएमएम, रेडो-रिस्पेक्टोमीटर आणि डिजिटल हिस्टोमीटरचा पुरवठा, स्थापना आणि कार्यान्वयन महाराष्ट्राची सिडको मर्यादित खात्री नमुदु केवेल्या कामाकरिता अनिवार्य पात्रता निश्चय पूर्ण करणाऱ्या आणि कोणत्याही प्रयोगशाला वाचणी उपकरणाना पुरवठा, स्थापना आणि कार्यान्वयन यांसारखी तत्काल स्वरूपाची कामे पूर्ण केली आहेत अशा अनुभवी संभाव्य बोलीदारांकडून ई-निविदा प्रक्रियेद्वारे "ऑनलाईन" बाब दर शतमान बोली मर्यादित आहेत:

१. कामाचे नाव : सिडको सामग्री वाचणी प्रयोगशाला, सातपाडा, नवी मुंबई करिता व्हीएम, सीएमएम, रेडो-रिस्पेक्टोमीटर आणि डिजिटल हिस्टोमीटरचा पुरवठा, स्थापना आणि कार्यान्वयन
२. सी.ए. नं०: ०२/सिडको/ईई(व्युसी)/२०२५-२६, ६. बोलीकरिता देण्याचा अखेरीस दिनांक : १९.१२.२६ १६.०० (जीएसटी नकाशा) ४. इ.र.ज. : १९,००,००,००, ४. पूर्णता कालावधी : १८० (एकसे ऐंशी) दिवस (पारसाला समाविष्ट), ६. निविदा प्रक्रिया शुल्क : रु. ५,९००/- (१८४ जीएसटी नकाशित (न पारवाला)), बोली कार्यप्रणालीद्वारे बोली प्रपत्र दि. १०.०२.२०२६ पर्यंत १४.०१ वाजता येवयासाठी <https://mahatenders.gov.in> वर उपलब्ध होतील.

अधीक्षकीय अभियंता (व्युसी)

CN - U99999 MH-1873 SGC-614274

